

COURT OF CIVIL JUDGES-CUM-JUDICIAL MAGISTRATES, GURUGRAM (1.4.2019 to 31.3.2020)

CONSOLIDATED MONTHLY STATEMENT SHOWING COURT-WISE DISPOSAL OF TARGETED CASES UNDER ACTION PLAN (2019-2020) RELATING TO GURUGRAM SESSIONS DIVISION FROM 1.4.2019 to 31.3.2020.

Nature of Cases targeted (Category wise)	Number of cases identified as on 1.4.2019	Cases Include	Cases Exclude	Disposal from 1.4.2019 to 31.3.2020	Balance upto end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2017-18. Such cases, if any left out under Action Plan 2019-2020 are to be mentioned in the row against left out cases of Action Plan 2016-2017			
							Such cases as on 1.4.2019	Disposal upto the end of respective month	Balance upto the end of respective month.	
Sh. AMIT SAHRAWAT, CIVIL JUDGE(SD) Gurugram(Join on 11.4.2019 and relinquished charge on 18.1.2020 F.N promoted as ADJ)										
I	Oldest Execution Petitions	50		47	3	0	6.00			0
II	All the pending cases which were instituted upto 31.12.2014	122	16	119	19	0	15.57	1	1	0
III	All the pending cases in which the accused are in custody for more than six month	28		13	15	0	53.57			0
IV	All the pending cases under section 138 of the N.I Act instituted upto the year 2015				0	0	0.00			0
V	other oldest cases				0	0	0.00			0
	TOTAL	200	16	179	37	0	18.50	1	1	0
Sh. PARDEEP CHOUDHARY, CJM, Gurugram relinquished the charge on 3.10.2019 afternoon and now working as CJM DLSA.										
I	Oldest Execution Petitions	50	2	31	21	0	42.00	0		0
ii	All the pending cases which were instituted upto 31.12.2014	146	3	34	115	0	78.77	11	11	0
iii	All the pending cases in which the accused are in custody for more than six month	4		3	1	0	25.00			0
iv	All the pending cases under section 138 of the N.I Act instituted upto the year 2015	0		0	0	0	0.00			0
v	other oldest cases	0		0	0	0	0.00			0
	TOTAL	200	5	68	137	0	68.50	11	11	0
Sh. Narender Singh, CJM, assume charge on 4.10.2019 forenoon and relinquished charge on 21.1.2020, previously worked as CJM, DLSA										
I	Oldest Execution Petitions	0	29	26	3	0	10.34	0		0
ii	All the pending cases which were instituted upto 31.12.2014	0	33	29	4	0	12.12	3	3	0
iii	All the pending cases in which the accused are in custody for more than six month	0	2	2	0	0	0.00			0
iv	All the pending cases under section 138 of the N.I Act instituted upto the year 2015	0	0		0	0	0.00			0
v	other oldest cases	0	0		0	0	0.00			0
	TOTAL	0	64	57	7	0	11.11	3	3	0
Sh. Anil Kaushik, ACJM, assume charge on 23.1.2020)										
I	Oldest Execution Petitions	0	47		1	46	2.13	0		0
ii	All the pending cases which were instituted upto 31.12.2014	0	103		2	101	1.94	3		3
iii	All the pending cases in which the accused are in custody for more than six month	0	13		0	13	0.00			0
iv	All the pending cases under section 138 of the N.I Act instituted upto the year 2015	0	0		0	0	0.00			0
v	other oldest cases	0	0		0	0	0.00			0
	TOTAL	0	163	0	3	160	1.84	3	0	3
Sh. Anil Kaushik, CJM, assume charge on 23.1.2020)										
I	Oldest Execution Petitions	0	26		1	25	3.85	2		2
ii	All the pending cases which were instituted upto 31.12.2014	0	29		2	27	6.90	18		18
iii	All the pending cases in which the accused are in custody for more than six month	0	1		0	1	0.00			0
iv	All the pending cases under section 138 of the N.I Act instituted upto the year 2015	0	0		0	0	0.00			0
v	other oldest cases	0	0		0	0	0.00			0
	TOTAL	0	56	0	3	53	5.36	20	0	20
Ms. MOHINI, CJ(JD)-cum-JMIC, Gurugram(Officer relinquished the charge on 11.4.2019)										
I	Oldest Execution Petitions	50		48	2	0	4.00			0
ii	All the pending cases which were instituted upto 31.12.2014	104		103	1	0	0.96			0
iii	All the pending cases in which the accused are in custody for more than six month	12		12	0	0	0.00			0
iv	All the pending cases under section 138 of the N.I Act instituted upto the year 2015	0		0	0	0	0.00			0
v	other oldest cases	34		34	0	0	0.00			0

Nature of Cases targeted (Category wise)	Number of cases identified as on 1.4.2019	Cases Include	Cases Exclude	Disposal from 1.4.2019 to 31.3.2020	Balance upto end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2017-18. Such cases, if any left out under Action Plan 2019-2020 are to be mentioned in the row against left out cases of Action Plan 2016-2017		
							Such cases as on 1.4.2019	Disposal upto the end of respective month	Balance upto the end of respective month.
TOTAL	200	0	197	3	0	1.50	0	0	0

	Nature of Cases targeted (Category wise)	Number of cases identified as on 1.4.2019	Cases Include	Cases Exclude	Disposal from 1.4.2019 to 31.3.2020	Balance upto end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2017-18. Such cases, if any left out under Action Plan 2019-2020 are to be mentioned in the row against left out cases of Action Plan 2016-2017		
								Such cases as on 1.4.2019	Disposal upto the end of respective month	Balance upto the end of respective month.
Defunct court of Ms. MANSI DHIMAN, CJ(JD)-cum-JMIC, Gurugram(Officer Joined on 12.4.2019 and presiding officer relinquished charge on 22.1.2020 A.N, promoted as ACJ(SD), GGM										
I	Oldest Execution Petitions		49	1	21	27	43.75			0
ii	All the pending cases which were instituted upto 31.12.2014		125	3	30	92	24.59	11	4	7
iii	All the pending cases in which the accused are in custody for more than six month		13	3	6	4	60.00			0
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2015		0		0	0	0.00			0
v	other oldest cases		37	20	11	6	64.71			0
	TOTAL	0	224	27	68	129	34.52	11	4	7
Sh. RAVISH KAUSHIK, CJ(JD)-cum-JMIC, Gurugram(Officer relinquished the charge on 11.4.2019)										
I	Oldest Execution Petitions	50		49	1	0	2.00			0
ii	All the pending cases which were instituted upto 31.12.2014	88		88	0	0	0.00			0
iii	All the pending cases in which the accused are in custody for more than six month	18		17	1	0	5.56			0
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2015	0		0	0	0	0.00			0
v	other oldest cases	44		44	0	0	0.00			0
	TOTAL	200	0	198	2	0	1.00	0	0	0
MS. NEHA GOYAL, CJ(JD)-cum-JMIC, Gurugram(Officer Joined on 11.4.2019 and on medical leave till 5.9.2019 and then proceeded on maternity leave from 6.9.2019 to 5.3.2020)										
I	Oldest Execution Petitions		57	55	2	0	4.08			0
ii	All the pending cases which were instituted upto 31.12.2014		89	86	3	0	3.41	0		0
iii	All the pending cases in which the accused are in custody for more than six month		17	10	7	0	41.18			0
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2015		0		0	0	0.00			0
v	other oldest cases		44	44	0	0	0.00			0
	TOTAL	0	207	195	12	0	6.06	0	0	0
MS SUMITRA KADIAN, CJ(JD)-cum-JMIC, Gurugram(Join on 12.3.2019)										
I	Oldest Execution Petitions	50	5	5	21	29	42.00			0
ii	All the pending cases which were instituted upto 31.12.2014	108	11	2	59	58	50.43	4	1	3
iii	All the pending cases in which the accused are in custody for more than six month	5	1	1	3	2	60.00			0
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2015	0			0	0	0.00			0
v	other oldest cases	37		9	18	10	64.29			0
	TOTAL	200	17	17	101	99	50.50	4	1	3
Sh. MADHUR BAJAJ, CJ(JD)-cum-JMIC, Gurugram										
I	Oldest Execution Petitions	50	12	12	46	4	92.00			0
ii	All the pending cases which were instituted upto 31.12.2014	107	25	8	71	53	57.26	10	8	2
iii	All the pending cases in which the accused are in custody for more than six month	14	1		14	1	93.33			0
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2015	0			0	0	0.00			0
v	other oldest cases	29	1	19	11	0	100.00			0
	TOTAL	200	39	39	142	58	71.00	10	8	2
MS. SUYASHA JAWA, CJ(JD)-cum-JMIC, Gurugram										
I	Oldest Execution Petitions	50	2	2	28	22	56.00			0
ii	All the pending cases which were instituted upto 31.12.2014	62	20		24	58	29.27	4	2	2
iii	All the pending cases in which the accused are in custody for more than six month	19			14	5	73.68			0
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2015	0			0	0	0.00			0
v	other oldest cases	69	14	34	24	25	48.98			0
	TOTAL	200	36	36	90	110	45.00	4	2	2
Ms. Neha Yadav, CJ(JD)-cum-JMIC, Gurugram(Join on 12.4.2019 and relinquished charge on 24.4.2019)										
I	Oldest Execution Petitions	50		49	1	0	2.00			0
ii	All the pending cases which were instituted upto 31.12.2014	86		85	1	0	1.16			0
iii	All the pending cases in which the accused are in custody for more than six month	12		12	0	0	0.00			0

	Nature of Cases targeted (Category wise)	Number of cases identified as on 1.4.2019	Cases Include	Cases Exclude	Disposal from 1.4.2019 to 31.3.2020	Balance upto end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2017-18. Such cases, if any left out under Action Plan 2019-2020 are to be mentioned in the row against left out cases of Action Plan 2016-2017		
								Such cases as on 1.4.2019	Disposal upto the end of respective month	Balance upto the end of respective month.
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2015	0		0	0	0	0.00			0
v	other oldest cases	52		52	0	0	0.00			0
	TOTAL	200	0	198	2	0	1.00	0	0	0
MS. SONIA SHEOKAND, CJ(JD)-cum-JMIC, Gurugram(Join on 24.4.2019)										
I	Oldest Execution Petitions		49		20	29	40.82			0
ii	All the pending cases which were instituted upto 31.12.2014		85		30	55	35.29	2		2
iii	All the pending cases in which the accused are in custody for more than six month		12		2	10	16.67			0
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2015		0		0	0	0.00			0
v	other oldest cases		52		29	23	55.77			0
	TOTAL	0	198	0	81	117	40.91	2	0	2
MS. APARNA CHAUDHARY, CJ(JD)-cum-JMIC, Gurugram										
I	Oldest Execution Petitions	50	2	2	23	27	46.00			0
ii	All the pending cases which were instituted upto 31.12.2014	74	1	1	36	38	48.65	4	3	1
iii	All the pending cases in which the accused are in custody for more than six month	12	5	5	8	4	66.67			0
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2015	0			0	0	0.00			0
v	other oldest cases	64			62	2	96.88			0
	TOTAL	200	8	8	129	71	64.50	4	3	1
Sh. Naveen Kumar, CJ(JD)-cum-JMIC, Gurugram										
I	Oldest Execution Petitions	50	6	6	29	21	58.00			0
ii	All the pending cases which were instituted upto 31.12.2014	98	20	4	41	73	35.96	10	6	4
iii	All the pending cases in which the accused are in custody for more than six month	20			14	6	70.00			0
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2015				0	0	0.00			0
v	other oldest cases	32	3	19	6	10	37.50			0
	TOTAL	200	29	29	90	110	45.00	10	6	4
Ms. AKRITI VERMA, CJ(JD)-cum-JMIC, Gurugram										
I	Oldest Execution Petitions	50	15	15	38	12	76.00			0
ii	All the pending cases which were instituted upto 31.12.2014	68	8		46	30	60.53	4	2	2
iii	All the pending cases in which the accused are in custody for more than six month	18			13	5	72.22			0
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2015	0			0	0	0.00			0
v	other oldest cases	64		8	35	21	62.50			0
	TOTAL	200	23	23	132	68	66.00	4	2	2
Ms. Kopal, CJ(JD)-cum-JMIC, Gurugram										
I	Oldest Execution Petitions	50	6	6	18	32	36.00			0
ii	All the pending cases which were instituted upto 31.12.2014	98		3	12	83	12.63			0
iii	All the pending cases in which the accused are in custody for more than six month	20	1	1	6	14	30.00			0
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2015				0	0	0.00			0
v	other oldest cases	32	3		3	32	8.57			0
	TOTAL	200	10	10	39	161	19.50	0	0	0
Ms. Harjot Kaur, CJ(JD)-cum-JMIC, Gurugram										
I	Oldest Execution Petitions	50	3	3	23	27	46.00			0
ii	All the pending cases which were instituted upto 31.12.2014	98	11		59	50	54.13			0
iii	All the pending cases in which the accused are in custody for more than six month	11			9	2	81.82			0
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2015				0	0	0.00			0
v	other oldest cases	41		11	21	9	70.00			0
	TOTAL	200	14	14	112	88	56.00	0	0	0
Sh. Anterpreet, CJ(JD)-cum-JMIC, Gurugram										
I	Oldest Execution Petitions	50	1	1	29	21	58.00			0
ii	All the pending cases which were instituted upto 31.12.2014	82	5	1	55	31	63.95	2	1	1
iii	All the pending cases in which the accused are in custody for more than six month	21			12	9	57.14			0

	Nature of Cases targeted (Category wise)	Number of cases identified as on 1.4.2019	Cases Include	Cases Exclude	Disposal from 1.4.2019 to 31.3.2020	Balance upto end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2017-18. Such cases, if any left out under Action Plan 2019-2020 are to be mentioned in the row against left out cases of Action Plan 2016-2017		
								Such cases as on 1.4.2019	Disposal upto the end of respective month	Balance upto the end of respective month.
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2015				0	0	0.00			0
v	other oldest cases	47	0	4	27	16	62.79			0
	TOTAL	200	6	6	123	77	61.50	2	1	1

Nature of Cases targeted (Category wise)	Number of cases identified as on 1.4.2019	Cases Include	Cases Exclude	Disposal from 1.4.2019 to 31.3.2020	Balance upto end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2017-18. Such cases, if any left out under Action Plan 2019-2020 are to be mentioned in the row against left out cases of Action Plan 2016-2017			
							Such cases as on 1.4.2019	Disposal upto the end of respective month	Balance upto the end of respective month.	
Ms. Sushma, CJ(JD)-cum-JMIC, Gurugram										
I	Oldest Execution Petitions	50	2		34	18	65.38			0
ii	All the pending cases which were instituted upto 31.12.2014	137	5	1	98	43	69.50	3		3
iii	All the pending cases in which the accused are in custody for more than six month	6		1	5	0	100.00			0
iv	All the pending cases under section 138 of the N.I Act instituted upto the year 2015	0			0	0	0.00			0
v	other oldest cases	7		5	1	1	50.00			0
	TOTAL	200	7	7	138	62	69.00	3	0	3
Sh. Manglesh Kr. Chaubey, ACJ(SD)-cum-JMIC, Gurugram(Presiding officer relinquished the charge on 22.1.2020 A.N)										
I	Oldest Execution Petitions				0	0	0.00			0
ii	All the pending cases which were instituted upto 31.12.2014				0	0	0.00			0
iii	All the pending cases in which the accused are in custody for more than six month				0	0	0.00			0
iv	All the pending cases under section 138 of the N.I Act instituted upto the year 2015				0	0	0.00			0
v	other oldest cases	100	3	20	83	0	83.00	1	1	0
	TOTAL	100	3	20	83	0	83.00	1	1	0
Ms. Mansi Dhiman, ACJ(SD)-cum-JMIC, Gurugram (Promoted as ACJ(SD)-cum-JMIC and join on 23.1.2020 F.N.)										
I	Oldest Execution Petitions				0	0	0.00			0
ii	All the pending cases which were instituted upto 31.12.2014				0	0	0.00			0
iii	All the pending cases in which the accused are in custody for more than six month				0	0	0.00			0
iv	All the pending cases under section 138 of the N.I Act instituted upto the year 2015				0	0	0.00			0
v	other oldest cases	0	17	0	0	17	0.00			0
	TOTAL	0	17	0	0	17	0.00	0	0	0
Ms. Renu Solkhe, CJ(JD)-cum-JMIC, Gurugram (Exclusive court setup to deal with 138 N.I Act cases) (Relinquished charge on 11.4.2019)										
I	Oldest Execution Petitions	0	0	0	0	0	0.00			0
ii	All the pending cases which were instituted upto 31.12.2014	0	0	0	0	0	0.00			0
iii	All the pending cases in which the accused are in custody for more than six month	0	0	0	0	0	0.00			0
iv	All the pending cases under section 138 of the N.I Act instituted upto the year 2015	0	0	0	0	0	0.00			0
v	1000 oldest cases of 138 N.I Act	1000	0	982	18	0	1.80			0
	TOTAL	1000	0	982	18	0	1.80	0	0	0
SH. UPENDER SINGH, CJ(JD)-cum-JMIC, Gurugram (Exclusive court setup to deal with 138 N.I Act cases)(Join on 12.4.2019)										
I	Oldest Execution Petitions	0	0	0	0	0	0.00			0
ii	All the pending cases which were instituted upto 31.12.2014	0	0	0	0	0	0.00			0
iii	All the pending cases in which the accused are in custody for more than six month	0	0	0	0	0	0.00			0
iv	All the pending cases under section 138 of the N.I Act instituted upto the year 2015	0	0	0	0	0	0.00			0
v	1000 oldest cases of 138 N.I Act	0	1046	64	885	97	90.12	1	1	0
	TOTAL	0	1046	64	885	97	90.12	1	1	0

	Nature of Cases targeted (Category wise)	Number of cases identified as on 1.4.2019	Cases Include	Cases Exclude	Disposal from 1.4.2019 to 31.3.2020	Balance upto end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2017-18. Such cases, if any left out under Action Plan 2019-2020 are to be mentioned in the row against left out cases of Action Plan 2016-2017		
								Such cases as on 1.4.2019	Disposal upto the end of respective month	Balance upto the end of respective month.
Ms. Khushboo Goel, CJ(JD)-cum-JMIC, Gurugram(Exclusive court setup to deal with 138 N.I.Act cases) (On maternity leave from 14.8.2019)										
I	Oldest Execution Petitions	0	0	0	0	0	0.00			0
ii	All the pending cases which were instituted upto 31.12.2014	0	0	0	0	0	0.00			0
iii	All the pending cases in which the accused are in custody for more than six month	0	0	0	0	0	0.00			0
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2015	0	0	0	0	0	0.00			0
v	1000 oldest cases of 138 N.I.Act	1000	104	415	689	0	68.90			0
	TOTAL	1000	104	415	689	0	68.90	0	0	0
Ms. Shatakshi, CJ(JD)-cum-JMIC, Gurugram(Exclusive court setup to deal with 138 N.I.Act cases) (Join on 14.8.2019 after availing maternity/CCL as a successor of Ms. Khushboo Goel, JMIC, Gurugram)										
I	Oldest Execution Petitions	0	0	0	0	0	0.00			0
ii	All the pending cases which were instituted upto 31.12.2014	0	0	0	0	0	0.00			0
iii	All the pending cases in which the accused are in custody for more than six month	0	0	0	0	0	0.00			0
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2015	0	0	0	0	0	0.00			0
v	1000 oldest cases of 138 N.I.Act	0	336	25	236	75	75.88	1	1	0
	TOTAL	0	336	25	236	75	75.88	1	1	0
Ms. Kumari Jyoti, CJ(JD)-cum-JMIC, Gurugram(Exclusive court setup to deal with 138 N.I.Act cases)(Join duty on 19.8.2019 after availing CCL)										
I	Oldest Execution Petitions	0	0	0	0	0	0.00			0
ii	All the pending cases which were instituted upto 31.12.2014	0	0	0	0	0	0.00			0
iii	All the pending cases in which the accused are in custody for more than six month	0	0	0	0	0	0.00			0
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2015	0	0	0	0	0	0.00			0
v	1000 oldest cases of 138 N.I.Act	600	111	111	311	289	51.83			0
	TOTAL	600	111	111	311	289	51.83	0	0	0
Ms. Neetika Bhardwaj, CJ(JD)-cum-JMIC, Gurugram (Exclusive court setup to deal with 138 N.I.Act cases)(Relinquished the charge on 11.4.2019)										
I	Oldest Execution Petitions	0	0	0	0	0	0.00			0
ii	All the pending cases which were instituted upto 31.12.2014	0	0	0	0	0	0.00			0
iii	All the pending cases in which the accused are in custody for more than six month	0	0	0	0	0	0.00			0
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2015	0	0	0	0	0	0.00			0
v	1000 oldest cases of 138 N.I.Act	1000	0	991	9	0	0.90			0
	TOTAL	1000	0	991	9	0	0.90	0	0	0
Ms. CHAVI GOEL, CJ(JD)-cum-JMIC, Gurugram (Exclusive court setup to deal with 138 N.I.Act cases) (Join on 11.4.2019)										
I	Oldest Execution Petitions	0	0	0	0	0	0.00			0
ii	All the pending cases which were instituted upto 31.12.2014	0	0	0	0	0	0.00			0
iii	All the pending cases in which the accused are in custody for more than six month	0	0	0	0	0	0.00			0
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2015	0	0	0	0	0	0.00			0
v	1000 oldest cases of 138 N.I.Act	0	991	0	888	103	89.61			0
	TOTAL	0	991	0	888	103	89.61	0	0	0
Sh. Aashish Arya, CJ(JD)-cum-JMIC, Gurugram (Exclusive court setup to deal with 138 N.I.Act cases)(Relinquished the charge on 11.4.2019)										
I	Oldest Execution Petitions	0	0	0	0	0	0.00			0
ii	All the pending cases which were instituted upto 31.12.2014	0	0	0	0	0	0.00			0
iii	All the pending cases in which the accused are in custody for more than six month	0	0	0	0	0	0.00			0
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2015	0	0	0	0	0	0.00			0
v	1000 oldest cases of 138 N.I.Act	1000	0	994	6	0	0.60			0
	TOTAL	1000	0	994	6	0	0.60	0	0	0
SH. PUNEET LIMBHA, CJ(JD)-cum-JMIC, Gurugram (Exclusive court setup to deal with 138 N.I.Act cases) (Join on 12.4.2019)										
I	Oldest Execution Petitions	0	0	0	0	0	0.00			0
ii	All the pending cases which were instituted upto 31.12.2014	0	0	0	0	0	0.00			0
iii	All the pending cases in which the accused are in custody for more than six month	0	0	0	0	0	0.00			0

	Nature of Cases targeted (Category wise)	Number of cases identified as on 1.4.2019	Cases Include	Cases Exclude	Disposal from 1.4.2019 to 31.3.2020	Balance upto end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2017-18. Such cases, if any left out under Action Plan 2019-2020 are to be mentioned in the row against left out cases of Action Plan 2016-2017		
								Such cases as on 1.4.2019	Disposal upto the end of respective month	Balance upto the end of respective month.
iv	All the pending cases under section 138 of the N.I Act instituted upto the year 2015	0	0	0	0	0	0.00			0
v	1000 oldest cases of 138 N.I Act	0	994	0	769	225	77.36			0
	TOTAL	0	994	0	769	225	77.36	0	0	0
SH. NIMIT KUMAR, CJ(JD)-cum-JMIC, Gurugram (Exclusive court setup to deal with 138 N.I Act cases) (Join on 12.4.2019)										
I	Oldest Execution Petitions	0	0	0	0	0	0.00			0
ii	All the pending cases which were instituted upto 31.12.2014	0	0	0	0	0	0.00			0
iii	All the pending cases in which the accused are in custody for more than six month	0	0	0	0	0	0.00			0
iv	All the pending cases under section 138 of the N.I Act instituted upto the year 2015	0	0	0	0	0	0.00			0
v	1000 oldest cases of 138 N.I Act	1000	23	23	868	132	86.80			0
	TOTAL	1000	23	23	868	132	86.80	0	0	0
MS. ASMITA DESWAL, CJ(JD)-cum-JMIC, Gurugram (Exclusive court setup to deal with 138 N.I Act cases) Presiding officer is on CCL from 20.9.2019 to 20.12.2019										
I	Oldest Execution Petitions	0	0	0	0	0	0.00			0
ii	All the pending cases which were instituted upto 31.12.2014	0	0	0	0	0	0.00			0
iii	All the pending cases in which the accused are in custody for more than six month	0	0	0	0	0	0.00			0
iv	All the pending cases under section 138 of the N.I Act instituted upto the year 2015	0	0	0	0	0	0.00			0
v	1000 oldest cases of 138 N.I Act	1000	4	121	527	356	52.70			0
	TOTAL	1000	4	121	527	356	52.70	0	0	0
SH. VIVEK TOMAR, CJ(JD)-cum-JMIC, Gurugram (Exclusive court setup to deal with 138 N.I Act cases)										
I	Oldest Execution Petitions	0	0	0	0	0	0.00			0
ii	All the pending cases which were instituted upto 31.12.2014	0	0	0	0	0	0.00			0
iii	All the pending cases in which the accused are in custody for more than six month	0	0	0	0	0	0.00			0
iv	All the pending cases under section 138 of the N.I Act instituted upto the year 2015	0	0	0	0	0	0.00			0
v	1000 oldest cases of 138 N.I Act	1000	0	0	771	229	77.10			0
	TOTAL	1000	0	0	771	229	77.10	0	0	0
Ms. Sudhir Kumar, ACJ(SD)-cum-JMIC, Pataudi										
I	Oldest Execution Petitions	38	3	8	25	8	75.76	4	4	0
ii	All the pending cases which were instituted upto 31.12.2014	127	12	9	70	60	53.85	7	4	3
iii	All the pending cases in which the accused are in custody for more than six month	10		1	3	6	33.33			0
iv	All the pending cases under section 138 of the N.I Act instituted upto the year 2015	25	2	1	22	4	84.62			0
v	other oldest cases		4	2	2	0	0.00			0
	TOTAL	200	21	21	122	78	61.00	11	8	3
Sh. Prateet Singh Dhonchak, CJ(JD)-cum-JMIC, Pataudi										
I	Oldest Execution Petitions	35		1	18	16	52.94	1	1	0
ii	All the pending cases which were instituted upto 31.12.2014	132	7	3	78	58	57.35	10	6	4
iii	All the pending cases in which the accused are in custody for more than six month	6			3	3	50.00			0
iv	All the pending cases under section 138 of the N.I Act instituted upto the year 2015	19	1		10	10	50.00			0
v	other oldest cases	8	1	5	4	0	100.00			0
	TOTAL	200	9	9	113	87	56.50	11	7	4
Ms. Garima Yadav CJ(JD)-cum-JMIC, Pataudi (Officer joined on 19.4.2019)										
I	Oldest Execution Petitions	34			12	22	35.29			0
ii	All the pending cases which were instituted upto 31.12.2014	124			74	50	59.68	2	1	1
iii	All the pending cases in which the accused are in custody for more than six month	5		1	2	2	50.00			0
iv	All the pending cases under section 138 of the N.I Act instituted upto the year 2015	27			18	9	66.67			0
v	other oldest cases	10	1		8	3	0.00			0
	TOTAL	200	1	1	114	86	57.00	2	1	1
Sh. Ramawatar Pareek, ACJ(SD)-cum-JMIC, Sohna (Relinquished charge on 11.4.2019)										
I	Oldest Execution Petitions	17		17	0	0	0.00			0

	Nature of Cases targeted (Category wise)	Number of cases identified as on 1.4.2019	Cases Include	Cases Exclude	Disposal from 1.4.2019 to 31.3.2020	Balance upto end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2017-18. Such cases, if any left out under Action Plan 2019-2020 are to be mentioned in the row against left out cases of Action Plan 2016-2017		
								Such cases as on 1.4.2019	Disposal upto the end of respective month	Balance upto the end of respective month.
ii	All the pending cases which were instituted upto 31.12.2014	154		151	3	0	1.95	1	1	0
iii	All the pending cases in which the accused are in custody for more than six month	6		6	0	0	0.00			0
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2015	23		23	0	0	0.00			0
v	other oldest cases			0	0	0	0.00			0
	TOTAL	200	0	197	3	0	1.50	1	1	0
Ms. SHAILZA GUPTA, ACJ(SD)-cum-JMIC, Sohna(Join on 12.4.2019)										
I	Oldest Execution Petitions		21	2	7	12	36.84			0
ii	All the pending cases which were instituted upto 31.12.2014		173	24	99	50	66.44	2		2
iii	All the pending cases in which the accused are in custody for more than six month		6		2	4	33.33			0
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2015		23		16	7	69.57			0
v	other oldest cases		0		0	0	0.00			0
	TOTAL	0	223	26	124	73	62.94	2	0	2
SH. M.Z KHAN, CJ(JD)-cum-JMIC, Sohna(Relinquished charge on 10.4.2019)										
I	Oldest Execution Petitions	16		16	0	0	0.00			0
ii	All the pending cases which were instituted upto 31.12.2014	111		110	1	0	0.90			0
iii	All the pending cases in which the accused are in custody for more than six month	16		16	0	0	0.00			0
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2015	7		7	0	0	0.00			0
v	other oldest cases			0	0	0	0.00			0
	TOTAL	150	0	149	1	0	0.67	0	0	0
MS. ARCHANA, CJ(JD)-cum-JMIC, Sohna(Join on 11.4.2019 and relinquished the charge on same day proceeded on maternity leave and then join on 14.6.2019 after availing maternity leave. Again proceeded on CCL from 1.8.2019 to 1.2.2020 and join on 3.2.2020.										
I	Oldest Execution Petitions		16	16	0	0	0.00			0
ii	All the pending cases which were instituted upto 31.12.2014		110	107	3	0	2.73			0
iii	All the pending cases in which the accused are in custody for more than six month		16	15	1	0	6.25			0
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2015		7	7	0	0	0.00			0
v	other oldest cases		19	19	0	0	0.00			0
	TOTAL	0	168	164	4	0	2.68	0	0	0
Ms. VANDANA DHILON, CJ(JD)-cum-JMIC, Sohna(Relinquished charge on 10.4.2019)										
I	Oldest Execution Petitions	17		17	0	0	0.00			0
ii	All the pending cases which were instituted upto 31.12.2014	144		143	1	0	0.69			0
iii	All the pending cases in which the accused are in custody for more than six month	2		2	0	0	0.00			0
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2015	37		37	0	0	0.00			0
v	other oldest cases			0	0	0	0.00			0
	TOTAL	200	0	199	1	0	0.50	0	0	0
SH. ALOK ANAND CJ(JD)-cum-JMIC, Sohna(Join on 11.4.2019)										
I	Oldest Execution Petitions		29	9	16	4	80.00			0
ii	All the pending cases which were instituted upto 31.12.2014		179	30	149	0	100.00			0
iii	All the pending cases in which the accused are in custody for more than six month		15	2	8	5	61.54			0
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2015		42	23	19	0	100.00			0
v	other oldest cases		0		0	0	0.00			0
	TOTAL	0	265	64	192	9	95.52	0	0	0
TOTAL OF ALL COURTS OF CIVIL JUDGES-CUM-JUDICIAL MAGISTRATES, AT GURUGRAM SESSIONS DIVISION										
I	Oldest Execution Petitions	907	382	444	443	402	52.43	7	5	2
ii	All the pending cases which were instituted upto 31.12.2014	2270	1070	1144	1186	1010	54.01	112	54	58
iii	All the pending cases in which the accused are in custody for more than six month	265	103	123	149	96	60.82	0	0	0

	Nature of Cases targeted (Category wise)	Number of cases identified as on 1.4.2019	Cases Include	Cases Exclude	Disposal from 1.4.2019 to 31.3.2020	Balance upto end of the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2017-18. Such cases, if any left out under Action Plan 2019-2020 are to be mentioned in the row against left out cases of Action Plan 2016-2017		
								Such cases as on 1.4.2019	Disposal upto the end of respective month	Balance upto the end of respective month.
iv	All the pending cases under section 138 of the N.I.Act instituted upto the year 2015	138	75	98	85	30	73.91	0	0	0
v	'Other oldest cases	570	179	329	262	158	62.38	0	0	0
vi	100 oldest Juvenile Cases	100	20	20	83	17	83.00	1	1	0
vii	1000 oldest cases of 138 N.I.Act	7600	3609	3726	5977	1506	79.87	2	2	0
SUBORDINATE COURTS TOTAL		11850	5438	5884	8185	3219	71.77	122	62	60
SESSIONS COURTS TOTAL		1826	746	849	1277	446	74.11	21	21	0
GRAND TOTAL		13676	6184	6733	9462	3665	72.08	143	83	60

Note : 1. Ms. Priyanka Jain, Sh. Manish Kumar and Ms. Neelam C.J(D)-cum-JMIC decide nil cases before relinquished the charge during the month of april, 2019

2. Ms. Kumari Jyoti, JMJC, Gurugram join duty on 19.8.2019 as exclusive court of 138 N.I.Act as additional court and her target is 600.

(M.M.Dhonchak)
District and Sessions Judge,
Gurugram